COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016 AND APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 15th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016

In the matter of: Indraprashta Power Generation C Delhi Electricity Regulatory Comm	Versus		Appellant(s) Respondent(s)	
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg			
Counsel for the Respondent(s) :	Mr. Rahul Kinra Mr. Ashutosh K. Srivastav for & TPDDL	BRP	L, BYPL	
	Mr. Anurag Bansal <i>Rep.</i> TPDDL			
APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016				

<u>In the matter of:</u> Pragati Power Corporation Ltd.		 Appellant(s)
Versus Delhi Electricity Regulatory Commission & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg	

Counsel for the Respondent(s) : Mr. Rahul Kinra

Mr. Rahul Kinra Mr. Ashutosh K. Srivastav for **BRPL**, **BYPL** & **TPDDL**

Mr. Anurag Bansal Rep. **TPDDL**

<u>ORDER</u>

List these matters on <u>27.04.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

ss/tpd